

(c) Some of the remedial steps being taken to improve the power supply to the coal mines are:

- i) Constant monitoring of power supply position and close coordination between CEA, Eastern Regional Electricity Board, DVC, NTPC, BSEB and CIL with a view to supply power to coal companies on priority.
- ii) Additional supply of power to the DVC system from Northern Grid and Orissa.
- iii) Continuous operation of small captive power supply units available with the coal companies.
- iv) The segregation of coal and non-coal supply feeders.

[English]

Report of Court of Inquiry into Airbus A-320 crash at Bangalore

87. SHRI MADHAVRAO SCINDIA:
SHRI H.C. SRIKANTAIAH:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the report of the Court of inquiry into Bangalore Airbus A-320 crash, has since been submitted;

(b) if so, the details of findings of the inquiry; and

(c) the steps taken in the light of inquiry report?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) No, Sir.

(b) and (c). Do not arise.

Applications for Industrial Licences for W.B.

88. SHRI AJIT KUMAR PANJA: Will the Minister of INDUSTRY be pleased to state:

(a) the number of applications for industrial licences for West Bengal received from 1.12.1989 to 31.7.1990;

(b) how many of them have been disposed of; and

(c) how many letters of intents have been issued out of above applications?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) to (c). During the period 1.12.1989 to 31.7.1990, 46 applications for Industrial Licences for West Bengal were received. Of these, 7 applications have been approved and letters of intent granted. Of the remaining 39 applications, 11 have been rejected or otherwise disposed of and 28 applications are at various stages of processing.

Development of Nasik Airport

89. DR. DAULAT RAO SONUJI
AHER:

SHRI HARIBHAU SHANKAR MAHALE:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether there is a small airport at Nasik (Maharashtra);

(b) if so, whether Government propose to develop it into national airport in view of the growing population and fast industrial growth of Nasik;

(c) the total amount sanctioned and the progress made so far in the extension work of the Nasik airport; and

(d) if not, the reasons therefor?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Yes, Sir.

(b) No, Sir.

(c) and (d). Do not arise.

Leakage of Revenue

90. SHRI J. CHOKKA RAO:
SHRI PRAKASH KOKO
BRAHMBHATT.
SHRI SHANTILAL PU-
RUSHOTTAM DAS
PATEL.

Will the Minister of RAILWAYS be pleased to state

(a) whether Government are suffering huge financial loss on account of leakage of railway revenue; due to corruption in Railways;

(b) if so, the estimated annual loss on this account;

(c) whether any enquiry has been conducted in this regard,

(d) if so, the findings thereof and the areas of revenue leakage identified and if not, the reasons therefor,

(e) the steps being taken to check the malpractice and the action taken against persons found responsible for it, and

(f) the estimated amount expected to be fetched by the recent hike in fares and freight charges?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) to (d). There is some leakage of railway revenue due to ticketless travel, carriage of unbooked luggage and parcels, resale/reuse of tickets, sale of fake tickets, underweighting of consignments and non-accountal of catering sales etc. The amount of leakage is not quantifiable. No specific study has been conducted on the subject of leakage of revenue due to these malpractices, but the subject is under constant review and checks.

(e) The steps taken in this regard include measures like frequent inspections; regular ticket checking including massive concentrated checks etc.

Besides, Vigilance Organisation conduct preventive checks in areas where leakage takes place and investigates complaints received from various sources to bring defaulters to book.

While charges, as due, are recovered from the defaulting rail users, in some cases defaulters are also prosecuted.

Action is also taken against erring railway staff in proven cases of misdemeanour.

(f) Rs 847 crores.

Upgradation of Bangalore as International Airport

91 SHRI C P MUDALA GIRIYAPPA:
Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government propose to upgrade the Bangalore Airport as an International airport,

(b) if so, the details thereof; and

(c) if not, the reasons therefor?